

**FORM B****PUBLIC ANNOUNCEMENT**

*(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
AURO GOLD JEWELLERY PRIVATE LIMITED**

| <b>Sr. No.</b> | <b>Particulars</b>                                                                     | <b>Details</b>                                                                                                                                                                    |
|----------------|----------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.             | Name of Corporate Debtor                                                               | Auro Gold Jewellery Private Limited                                                                                                                                               |
| 2.             | Date of Incorporation of Corporate Debtor                                              | 20 <sup>th</sup> October, 1993                                                                                                                                                    |
| 3.             | Authority under which Corporate Debtor is incorporated/registered                      | Registrar of Companies, Mumbai                                                                                                                                                    |
| 4.             | Corporate identity number/Limited liability identity number of Corporate Debtor        | U51398MH1993PTC074600                                                                                                                                                             |
| 5.             | Address of the Registered Office and Principal Office (If any) of the Corporate Debtor | 70/70A, Laxmi Premises, Sheikh Memon Street, 1st Floor, Zaveri Bazar, Mumbai, Maharashtra, India, 400002                                                                          |
| 6.             | Date of closure of Insolvency Resolution Process                                       | 16 <sup>th</sup> October 2023                                                                                                                                                     |
| 7.             | Liquidation commencement date of Corporate Debtor                                      | 6 <sup>th</sup> December 2023<br>(Order received on 14 <sup>th</sup> December 2023)                                                                                               |
| 8.             | Name and Registration number of the Insolvency Professional acting as liquidator       | Name: Avil Menezes<br>Reg No.: IBBI/IPA-001/IP-P00017/2016-2017/10041                                                                                                             |
| 9.             | Address and E-mail of the Liquidator, as registered with the Board                     | Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093<br>Email: <a href="mailto:avil@caavil.com">avil@caavil.com</a>             |
| 10.            | Address and E-mail to be used for correspondence with the liquidator                   | Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road 'A', Chakala MIDC, Andheri (East), Mumbai 400093<br>Email: <a href="mailto:ip.aurogold@gmail.com">ip.aurogold@gmail.com</a> |
| 11.            | Last date for submission of claims                                                     | 13 <sup>th</sup> January, 2024                                                                                                                                                    |

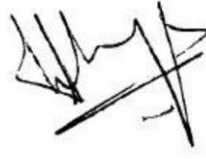
Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Auro Gold Jewellery Private Limited on 6<sup>th</sup> December, 2023 (Order received on 14<sup>th</sup> December, 2023).

The stakeholders of Auro Gold Jewellery Private Limited are hereby called upon to submit their claims with proof on or before 13<sup>th</sup> January, 2024 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



Date: 15-12-2023  
Place: Mumbai

**Avil Menezes**  
**Liquidator of Auro Gold Jewellery Private Limited**  
**Reg No.: IBBI/PA-001/IP-P00017/2016-2017/10041**  
**Authorization for Assignment valid till 27th November 2024**



